

Name of Corporate Debtor: HILL-ROM INDIA PRIVATE LIMITED;

Date of Commencement: 10.06.2026;

List of Stakeholders as on: 24.07.2026

List of other Stakeholder, if any (other than Financial Creditors and Operational Creditors)

Sl. No.	Name of Creditor	Details of Claim received		Details of Claim admitted					Amount of Contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/no)	Amount covered by guarantee	% share in total amount of claims admitted					
1.	Hill-Rom International S.a.r.l./B.V.	22.06.2026	99,000/-	99,000/-	-	NO	-	99%	-	-	-	-	Admitted in Whole
2.	Hill-Rom Services Inc.	22.06.2026	1,000/-	1,000/-	-	NO	-	1%	-	-	-	-	Admitted in Whole
	Total		1,00,000/-	1,00,000/-									

Monika
(Monika Agarwal)
Liquidator in the matter of
HILL-ROM INDIA PRIVATE LIMITED (Under Voluntary Liquidation)
IBBI/PA-001/IP-P01137/2018-19/11866
Address: 205, Chopra Complex, 8, Preet Vihar
Community Centre, New Delhi-110092
E-mail id: cacsmonika.agarwal@gmail.com / liquidation.hillrom@gmail.com
Mob. No. 9873924087 AFA No: AA1/11866/02/300627/109165 Valid up to: 30.06.2027

